



10	26/12/2022	Company Appeal(Companies Act)	710102107142022		BHARAT BHUSHAN PROPRIETOR OF M/S SAI TRADERS VS MR VIMAL KUMAR RESOLUTION PROFESSIONAL	Sec 252 (3)	19/04/2023	pgs not clear 51,56,57,61,68,78,85,95	Divya
11	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	11/4/2023	page:165,254, pages not clear, etc	SUNNY
12	21/01/2023	Company Appeal(Companies Act)	710102009452023		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Sec 252 (1)	19/04/2023	Council detail missed in master index, memo of parties missed, wrong income tax advance service,skt 07 missed	RAMESH CHAND JUNEJA
13	23/01/2023	Company Appeal(Companies Act)	710102009652023		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Sec 252 (1)	19/04/2023	Council detail missed in master index,stk 7 missed, income tax advance service	RAMESH CHAND JUNEJA
14	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	11/4/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
15	17/02/2023	Company Petition IB (IBC)	710102016842023		VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	20/04/2023	page:593, 827, 830, 835, 838, 839, 859, 1005, 1081, 1084-1105, 2240, not clear, 893, 895, 900, 902, cut, etc	Nilotpal Shyam
16	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS RAHEJA DEVELOPERS LIMITED	Section 94(1)	11/4/2023	page: 201, not clear, 109 remove double page numbering, etc	RISHI
17	24/02/2023	Company Petition IB (IBC)	710102019002023		MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	11/4/2023	memo of parties missed, page 17 not clear, etc	SANGEETA BOHRA
18	25/02/2023	Company Petition IB (IBC)	710102019342023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS CHANDRA MOHAN SAWHNEY	Section 95(1)	11/4/2023	volume wise index missed, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
19	25/02/2023	Company Petition IB (IBC)	710102019322023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS JASBIR SINGH	Section 95(1)	11/4/2023	volume wise index missed, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
20	25/02/2023	Company Petition IB (IBC)	710102019372023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MANOJ AIRON	Section 95(1)	11/4/2023	counsel details missed on every index with sign, , pagE:43-44, 64, 66, 68, page numbering cut, , page, pag:109 not clear, page: 174-180, 213-238, 290-297, , not clear, etc ( page numbering cut)	EQUILEX
21	4/3/2023	Company Petition IB (IBC)	710102021142023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	IBC Under Sec 9	11/4/2023	all affidavit are back dated and true copy sign missed on every pages of annexures,etc	SOHAIB
22	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREOM WIRES PRIVATE LIMITED	Section 95(1)	11/4/2023	volume wise index missed with counsel detail and sign,, 25rs court fee missed, page 168 after numbering missed, etc	Ashish

23	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	11/4/2023	after 172 page numbering missed, 25rs advocate welfare missed, etc	Ashish
24	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	11/4/2023	page:180, 187, double page numbering, volume 2 index counsel detail with sign missed, page blank after 182, 186, remove index after 188 in volume 2, contact to registry, 25rs advocate welfare and 3rs court fee missed, etc	Ashish
25	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	11/4/2023	25rs advocate welfare missed, after page 188 numbering missed, etc	Ashish
26	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	11/4/2023	volume wise index missed with counsel detail and sign,, 25rs court fee missed, page 190, 194, after numbering missed, etc	Ashish
27	10/3/2023	Company Petition IB (IBC)	710102022782023		HINDUSTAN COLAS PRIVATE LIMITED VS DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	volume 2 index sign missed of council, 25rs advocate welfare missed,etc	SEETALAXMI SWAMY
28	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	10/4/2023	vakalatnama typed copy page are cut, mark every annexure separately, etc	SHIVAM SEHGAL
29	11/3/2023	Company Petition IB (IBC)	710102023132023		AMIRSONS TIMBER VS MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	page:53-54 double page numbering, master data of corporate debtor missed, etc	Gursat
30	13/03/2023	Company Petition IB (IBC)	710102023462023		INTEC CAPITAL LIMITED VS JANHAVI DUGGAL	Section 95(1)	10/4/2023	page:90-102, 108-126, 138-142, 148, 153-154, 156-158, not clear, etc,	INTEC CAPITAL LIMITED
31	20/03/2023	Company Appeal(Companies Act)	710102025782023		INTEC CAPITAL LIMITED VS JANHAVI DUGGAL	Sec 252 (3)	20/04/2023	pgs not clear 75,89,90,109 to 112,141,153 to 155,157,159 to 169,180,184 to 186	Sheetal
32	20/03/2023	Company Petition IB (IBC)	710102025702023		SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	10/4/2023	page:32-37 not clear, master data missed of corporate debtor,etc	Nilotpal Shyam
33	21/03/2023	Contempt Petition (IBC)	710102025942023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Application under any other provisions- IBC	10/4/2023	case type wrong and section wrong	Sajeve Bhushan Deora
34	18/03/2023	Company Petition IB (IBC)	710102025282023		ASHISH KUMAR VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	10/4/2023	all pages of petition are not clear, please scan in high quality and upload again, etc (contact to registry)	Sajeve Bhushan Deora
35	22/03/2023	Company Petition IB (IBC)	710102026382023		ADITYA BIRLA FINANCE LIMITED VS SURINDER SINGH ATWAL	Section 95(1)	20/04/2023	page:16 notary date missed, etc	Sandhya Chawla
36	22/03/2023	Company Petition IB (IBC)	710102026962023		SNJ SYNTHETICS LTD VS ICEBERG AQUA PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	notarial not allowed, estamp paper missed with affidavit, tc not allowed, advocate welfare and court fee has been misplaced paste on blank side of vakalatma,etc	NITHIN CHOWDARY PAVULURI
37	23/03/2023	Contempt Petition (IBC)	710102027282023		SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	20/04/2023	wrong section, ( contempt petition main section is rule of nclt and for other section use under read with tag, volume 2 index page number not mark. Contact to registry, etc	vidit jain
38	22/03/2023	Company Petition IB (IBC)	710102026392023		ADITYA BIRLA FINANCE LIMITED VS RANJIT SINGH ATWAL	Section 95(1)	20/04/2023	page:16 notary date missed, etc	Sandhya Chawla

39	22/03/2023	Company Petition IB (IBC)	710102026372023		ADITYA BIRLA FINANCE LIMITED VS GURPREET KAUR ATWAL	Section 95(1)	20/04/2023	page:16 notary date missed, etc	Sandhya Chawla
40	23/03/2023	Company Petition IB (IBC)	710102027552023		SQUARE YARDS CONSULTING PRIVATE LIMITED VS VS REALPROJECTS PRIVATE LIMITED	IBC Under Sec 9	20/04/2023	page:, 8, 40, 56, 59, 95, 101, not clear, 25rs advocate welfare has been misplaced ( paste on blank side of vakalatnama,)etc	HEAMENT
41	24/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102027722023		MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED VS VS REALPROJECTS PRIVATE LIMITED	Sec. 230-232, Sec 234	20/04/2023	Pgs not clear 138, 289,299	Ashish Singh
42	23/03/2023	Company Petition IB (IBC)	710102027392023		STERLING FABORY INDIA PRIVATE LIMITED VS VS REALPROJECTS PRIVATE LIMITED	IBC Section 59	10/4/2023	brief of synopsis missed, document wrong arrange, page:75, 216, not clear, etc	Chetan
43	23/03/2023	Company Petition IB (IBC)	710102027432023		SQUARE YARDS CONSULTING PRIVATE LIMITED VS AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	multiple document uploaded, remove old document and uploaded pdf volume wise ( 200 per volume), contact to registry,etc	HEAMENT
44	24/03/2023	Intervention Petition (IBC)	710102027852023		VANDANA DHAWAN VS OPULENT INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/4/2023	wrong section and wrong, efile, memo of parties, brief of synopsis list of dates evetns missed, advocate welfare and court fee has been misplaced paste on blank side of vakaltnama, etc	Ashok Kumar
45	27/03/2023	Company Petition IB (IBC)	710102028612023		NISHI EXPORTS PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	20/04/2023	page:22 cut,etc	Harsh Nitin Gokhale
46	27/03/2023	Contempt Petition (IBC)	710102028512023		ADO CONMAT INDIA VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	20/04/2023	wrong section and case type wrong, need to file IA, contact to registry	RAJIV K.GARG
47	27/03/2023	Company Petition IB (IBC)	710102028642023		ICICI PRUDENTIAL REAL ESTATE AIF I VS GOLFGREEN INFRA PVT. LTD	IBC under Sec 7	10/4/2023	page:24-25 missed, page 26, 85, 86, hindi, 25rs advocate welfare and 3rs court fee missed, etc	Varun Kalra
48	27/03/2023	Company Petition IB (IBC)	710102028382023		INTEC CAPITAL LIMITED VS DELCO INFRASTRUCTURE PROJECTS LIMITED	IBC under Sec 7	10/4/2023	volume wise index missed, page:67, 71, 81-82 not clear, etc	INTEC CAPITAL LIMITED
49	30/03/2023	Contempt Petition (IBC)	710102029572023		RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Application under any other provisions- IBC	10/4/2023	wrong section and wrong, efile, memo of parties, brief of synopsis list of dates evetns missed, vakalatnama missed, contempt petition under rule 11 and for other section under read with tag, etc	ankur gupta
50	29/03/2023	Company Petition IB (IBC)	710102029312023		BANK OF INDIA VS ZUBERI FIBRES PRIVATE LIMITED	IBC under Sec 7	10/4/2023	page no. 80,81,82,83,84,85,109,124, 141,142,143,144,156,157,158,159,467,579-657,666 not clear, page no.99,100,101,469,471,515 , hindi synopsis and master data missed, etc	REEMA KHORANA
51	28/03/2023	Company Petition IB (IBC)	710102029042023		ARISSAN INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	10/4/2023	page;53, 95, not clear, etc	Sandeep
52	31/03/2023	Company Appeal(Companies Act)	710102029942023		ARISSAN INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 252 (1) - By Government Body	11/4/2023	Pgs missed 22	Pratyaksh Gupta

53	1/4/2023	Company Petition IB (IBC)	710102030052023		CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED VS VIPUL LIMITED	IBC Section 59	10/4/2023	incomplete document, contact to registry,	Abhishek
54	31/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029722023		KOLMEKS INDIA PRIVATE LIMITED VS VIPUL LIMITED	Sub-section (I) of section 230	11/4/2023	pgs not clear 115,208,256,310 to 314, 2nd volume separate index missed,	MANISH GUPTA
55	3/4/2023	Company Petition IB (IBC)	710102030362023		DIVYAM INFRADEVELOPERS PRIVATE LIMITED VS OCEAN INFRAHEIGHTS PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	jurisdiction UP	Gaurav Mishra
56	4/4/2023	Company Petition IB (IBC)	710102031002023		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	10/4/2023	volume wise index missed, page:42, 43, 120 not clear, etc	SANYAM JAIN
57	2/4/2023	Company Petition IB (IBC)	710102030312023		URB INDIA BEARING FACTORY AND TRADEPRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 10	10/4/2023	p18-21, 31-34, dim, page:37, 39, 41, 43,48, hindi, page:120-121, 139, 140, 160-161, not clear, irp registration certificate missed, etc	ADITYA VERMA
58	5/4/2023	Company Petition IB (IBC)	710102031212023		TRAVEL HUB THROUGH ITS PROPRIETOR MR. BANEET SINGH KOHLI VS JUSTCLICK TRAVELS PRIVATE LIMITED	IBC under Sec 7	10/4/2023	incomplete document, contact to registry,	Gautam
59	5/4/2023	Intervention Petition (IBC)	710102031272023		DEV CHAUHAN VS JUSTCLICK TRAVELS PRIVATE LIMITED	Sec 60(5)	10/4/2023	wrong section and case type wrong, contact to registry	Navruti ojha
60	6/4/2023	Company Petition IB (IBC)	710102031652023		INDIAN BUILDERS AND CONTRACTORS PRIVATE LIMITED VS TATA PROJECTS LIMITED	IBC Under Sec 9	10/4/2023	incomplete document, contact to registry,	PRITY
61	10/4/2023	Company Petition (Companies Act)	710102032492023		KAMLESH SEHRA VS AQUADUCT LOGISTICS PRIVATE LIMITED	Rule 11 of NCLT	20/04/2023	Wrong case type select	Satyapal
62	6/3/2023	Company Petition IB (IBC)	710102021652023		WALIA TREXIM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59	11/4/2023	page:64, not clear,	DEEPALI MITTAL
63	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	11/4/2023	volume wise index missed with counsel detail and sign,, 25rs court fee missed, page :177, blank, 173, 179 after numbering missed, etc	Ashish
64	8/4/2023	Intervention Petition (IBC)	710102032172023		LEE GARDEN PH 3 WELFARE SOCIETY VS AJNARA REALTECH LTD	Sec 60(5)	20/04/2023	case type wrong , intervention not mention in heading, index, page 5 and prayer, brief of synopsis and list of dates and events missed, tc not allowed, true copy certified properly, , page 24-26 eng translation, 1rs court fee missed on vakalatnama, etc,	Joel
65	5/3/2023	Company Petition IB (IBC)	710102021482023		PASTA LIFESTYLE SOLUTIONS PRIVATE LIMITED VS PAWAN KUMAR AGRAWAL	IBC Section 59	11/4/2023	page: 85, not clear,	Urvashi
66	28/03/2023	Company Petition (Companies Act)	710102029012023		HARSHA EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	11/4/2023	Wrong case type select,Incomplete documents uploaded	jigar vyas
67	29/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029132023		DS AGRI TECH PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sub-section (I) of section 230	11/4/2023	Pgs not clear 345 to 351	Vaish Associates

68	29/03/2023	Company Petition (Companies Act)	710102029332023		MANJU VS ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	11/4/2023	Council detail missed in master index, synopsis missed, MoA &&& AoA missed of respondent, 25rs welfare &&& 3rs court fees missed in vakaltnama	Avnish Pandey
69	29/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029192023		PIONEER HOSE AND HYDRAULICS PRIVATE LIMITED VS ASIS DEVELOPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	11/4/2023	Council detail missed in master index, merge in one pdf after that upload the petition	Mohit Agrawal
70	11/4/2023	Company Petition (Companies Act)	710102032782023		HARBINDER SINGH MONGIA VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	20/04/2023	Wrong case type select, merge in pdf like volume wise	MOHD IRFAN KHAN
71	31/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029952023		NIRMANVRIDHI CONSTRUCTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sub-section (I) of section 230	11/4/2023	pgs not clear 107,108	Bhabna Das
72	11/4/2023	Company Petition (Companies Act)	710102033022023		EICT POSEIDON INNOVATION INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sub-Section (1) of Section 66.	20/04/2023	Master index missed, memo of parties/synopsis/list of dates &&& events missed, serial no missed in annexure, vakalt nama and roc proof of service missed	SHIPRA WALIA
73	31/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029762023		BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sec. 230-232, Sec 234	12/4/2023	pgs not clear 104,114 to 120,229,230,238,240,244	SHIPRA WALIA
74	11/4/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102033102023		INCOME TAX VS IPE GLOBAL	Any other provision - Govt body	12/4/2023	wrong file uploaded	Puneett Singhal
75	1/4/2023	CA(A) Merger and Amalgamation(Companies Act)	710102030072023		PROMPT STEELS PRIVATE LIMITED VS IPE GLOBAL	Sec. 230-232, Sec 234	12/4/2023	Council detail missed in both index, pgs not clear 111,115,117,119,374 to 396,411, 421,464ncit name missed in volume 3, affidavit &&& e stamp not notraize from pg no 219 to 221,228	Bunny
76	4/3/2023	Company Petition IB (IBC)	710102021292023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	12/4/2023	page:87-89, 92-94, 97-98 not clear, ( type copy required )etc	Komal
77	26/02/2023	Company Petition IB (IBC)	710102019472023		DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	12/4/2023	case type wrong, volume 3 index missed Pg-401 to 430 not clear	Ramesh Chandra Mishra
78	1/4/2023	CA(A) Merger and Amalgamation(Companies Act)	710102030042023		MARS PACKAGING PRIVATE LIMITED VS BSE LIMITED	Sec. 230-232, Sec 234	13/04/2023	Volume wise separate index missed	MANISH GUPTA
79	1/4/2023	Company Petition (Companies Act)	710102030152023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 241(1), Sec. 242(4), Sec. 244(1)	13/04/2023	E stamps missed with all affidavit and notarize it, wrong respondent name in technically &&& correct it, pgs not clear 35 to 38,47,111, remove welfare blank space in vakaltnama, company master data missed	NIKHIL SHARMA

80	1/4/2023	Company Petition (Companies Act)	710102030112023		RED FORT SHAHJAHAN PROPERTIES PRIVATELIMITED VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sub-Section (1) Of Section 66.	13/04/2023	Wrong section select, pg no 21 repeated, wrong MoA annex, pg no 36 cut, pgs not clear 166,169,170,171,198, paste court fees in blank space on vakaltnama, proof of service without serial no in master index, company master data missed	KNM & Partners
81	2/3/2023	Company Appeal(Companies Act)	710102020472023		RED FORT SHAHJAHAN PROPERTIES PRIVATELIMITED VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec 252 (1)	13/04/2023	Pgs not clear 37,39,43,47, PoA missed with nclt form 12	Megha Aggarwal
82	3/4/2023	Company Petition (Companies Act)	710102030542023		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Application under any other provisions ,Rule 11 of NCLT	13/04/2023	E stamp missed with supporting affidavit and notarize it, pgs not clear 64,67 to 69,127 to 129,134,138 to 143,146 to 150,199,200,204 to 208,212,214,217,218 pgs in hindi 126,215, 15rs welfare missed in vakaltnama	Ridhima
83	4/4/2023	Company Appeal(Companies Act)	710102030852023		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec 252 (3)	13/04/2023	pgs not clear 739 to 750, serial no missed of proof of service in master index	Bhupendra
84	2/3/2023	Company Petition (Companies Act)	710102020502023		FLEXI WORLD LOGISTICS PRIVATE LIMITED VS RADIANT X- WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13/04/2023	Remove index after pg no 28,99 and make it countinuation,welfare not clear in vakaltnama	Gagan Mathur
85	18/03/2023	Company Appeal(Companies Act)	710102025432023		FLEXI WORLD LOGISTICS PRIVATE LIMITED VS RADIANT X- WAYS LOGISTIC PRIVATE LIMITED	Sec 252 (3)	13/04/2023	pgs blurr 69,102,103, some pgs are blur	Sheetal
86	22/03/2023	Company Petition IB (IBC)	710102026312023		SHIVEN METALS VS UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	13/04/2023	tc not allowed, remove double page numbering, bank statement pages are cut, etc	GAURAV
87	14/02/2023	Company Appeal(Companies Act)	710102016112023		SHIVEN METALS VS UM AUTOCOMP PRIVATE LIMITED	Rule 11 of NCLT	13/04/2023	Wrong section select, Incomplete documents uploaded contact registry	Sheetal
88	12/4/2023	Company Petition IB (IBC)	710102033362023		M/S COLUMBIA PETRO CHEM PVT LTD VS PETROLUBE INDIA LTD	IBC Under Sec 9	13/04/2023	Index Missing	JANENDER
89	14/04/2023	Company Petition (Companies Act)	710102034642023		RAJENDRA NATH BHEL VS PREM NATH MOTORS WORK SHOP PRIVATELIMITED	Sec. 241(1)	20/04/2023	pgs not clear 55,57 to 59,74,94,115,116,120,128, 135,138,140,141,224,225,2 44,245,249, pg no 254 wrong arrange,	Umesh
90	4/4/2023	Company Petition (Companies Act)	710102031022023		TRADE CONCEPTS INDIA LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	17/04/2023	Pgs not clear 127,128,170,209,276, company master data missed	RAKESH KUMAR
91	6/4/2023	Company Appeal(Companies Act)	710102031582023		TRADE CONCEPTS INDIA LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	17/04/2023	Wrong section select &&& fees missed,wrong serial no after pg no 26, e stamp missed with supporting affidavit and notarize it, master index missed, stk 07 missed, company master data missed, power of attorney/BR missed with nclt form 12	deepthi grover khanna

92	9/4/2023	Company Petition (Companies Act)	710102032252023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	17/04/2023	Wrong case type select, memo of parties missed, pgs not clear 89,90, PoA missed with nclt form 12	Vaibhav Gupta
93	6/4/2023	Company Petition (Companies Act)	710102031612023		PRAVESH AGGARWAL VS HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	17/04/2023	MoA &&& AoA and company master data missed of respondent, mentioned pg no on typed copy	Ravilochan Daliparthi
94	17/04/2023	Company Petition (Companies Act)	710102036052023		VAIBHAV VATS SHUKLA VS INVENTPHILE VENTURES PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/04/2023	pdf not proper upload case type wrong	shyam
95	25/03/2023	Contempt Petition (IBC)	710102028102023		SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Sec. 12A	17/04/2023	wrong section, &&& case type wrong (contempt petition under rule 11 of nclt and for other section use under read with tag, Contact to registry,etc	Jatin S Sethi
96	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS R. S. STONES PRIVATE LIMITED	Section 94(1)	17/04/2023	page:33, 107 108, not clear, proof of service missed, remove multiple document, contact to registry,etc	PARVINDRA
97	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS R. S. STONES PRIVATE LIMITED	Section 94(1)	17/04/2023	page:38-41, 118-119 143, 146-147 not clear, proof of service missed, etc	PARVINDRA
98	11/4/2023	Company Petition (Companies Act)	710102032642023		SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	18/04/2023	pgs in hindi 265,266,347,357,359,2661, 2709,2802,2804,2806,2808 ,2810,2811,2813,2814,281 6,3777 to 3780 wrong index of volume 4, pgs not clear 1130,1131 to 1135,1138,1139,1142,1143 to 1275,1279 to 1322,1323 to 1337,1341,1342,1343pg no 1157,1793 to 1798,2143 to 2145,2157,2237,2240,2242 ,2244,2312 to 2320,2322 to 2332,2334,2352 to 2354,2795 to 2801,2832 to 2866,2870 to 2888,2934 to 2936,2957 to 2961,3509,3607 to 3610,3876,3992,3995 pgs missed 3666,3667,3676,3731,3815 ,3823 volume 9 repeated, MoA &&& AoA and company master data missed of	sfionclt
99	7/4/2023	Company Petition IB (IBC)	710102031932023		RAMESH DUTT SHUKLA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 60(5)	19/04/2023	wrong section and case type wrong, need to file IA, etc	Rahul Singh
100	7/4/2023	Company Petition IB (IBC)	710102031942023		RAMESH DUTT SHUKLA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 42	19/04/2023	case type wrong, brief of synopsis and list of dates and events missed, appeal every pages sign missed, tc not allowed, true copy certified properly, 3rs court fee missed, etc	Rahul Singh
101	11/4/2023	Contempt Petition (IBC)	710102033092023		VIVEK KUMAR VS VINAY JAIN	Sec 60(5)	19/04/2023	remove double page numbering on every pages of annexure,etc	Mani Gupta



102	14/04/2023	Contempt Petition (IBC)	710102034462023		HARISH TANEJA VS ASSET RECONSTRUCTION COMPANY INDIA LIMITED	Sec 60(5)	19/04/2023	wrong section, contempt petition under rule 11 of nclt and for other section under read with tag, memo of parties, brief of synopsis list of dates and events missed, etc	Harish
103	6/4/2023	Company Petition IB (IBC)	710102031492023		P K TIMBER PRIVATE LIMITED VS SITA RAM INTERNATIONAL LLP	IBC Under Sec 9	19/04/2023	page:34-78 all invoice not clear, 25rs advocate welfare and 3rs court fee missed,etc	Gaurav Joshi
104	6/4/2023	Company Petition IB (IBC)	710102031472023		TRANSLUMINA THERAPEUTICS LLP VS SAMSON HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	19/04/2023	page:400-406, not clear page 989 not clear, etc	Megha Aggarwal
105	8/4/2023	Company Petition IB (IBC)	710102032052023		SIMPA ENERGY INDIA PRIVATE LIMITED VS SAMSON HEALTHCARE PRIVATE LIMITED	IBC Section 59	19/04/2023	page:182-183, 193, 615, 617, 1590, 1896-1897, 1907, 2032-2036, 2045-2047, 2058-2063, 2064, 2070-2071, 2078-2079, 2117-2120, not clear, page 1410, 1432, 1455, 1479, hindi, etc	PRAFUL JINDAL
106	8/4/2023	Company Petition IB (IBC)	710102032102023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	19/04/2023	volume wise index missed, page:30-155, some page numbering not visible, etc	YASHU GUPTA
107	9/4/2023	Company Petition IB (IBC)	710102032262023		TEIL PROJECTS LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	19/04/2023	page:64-65, 77, not clear, etc	ASHISH
108	7/4/2023	Company Petition IB (IBC)	710102031782023		BAOSTEEL ENGINEERING INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	19/04/2023	counsel details missed with sign in index, page:63 blank, etc	Manish
109	10/4/2023	Company Petition IB (IBC)	710102032322023		EXOTIC BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Under Sec 10	19/04/2023	page:31-34 notary missed and affidavit not verified, 25rs advocate welfare and 3rs court fee missed,etc	Swarnika Agarwal
110	4/4/2023	Contempt Petition (IBC)	710102031042023		ANAND SONBHADRA RESOLUTION PROFESSIONAL M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS MR. AMIT KUMRA AND ORS.	Sec 60(5)	19/04/2023	contempt petition under rule 11 on nclt and for other section under read with tag, wrong section, contact to registry, etc	aditya gauri
111	31/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029802023		EBIX TECHNOLOGIES PRIVATE LIMITED VS MR. AMIT KUMRA AND ORS.	Sub-section (I) of section 230	19/04/2023	pgs not clear 87, small font 143, 25rs welfare and 3rs court fees missed, accounting treatment certificate missed rule 133	Sanjeev Jain
112	10/4/2023	Company Petition IB (IBC)	710102032362023		JAMMU AND KASHMIR BANK LIMITED VS TULIP TELECOM LIMITED	IBC under Sec 7	19/04/2023	irp details missed on page 8, page:88 not clear, page:149-151 pages are cut, 25rs advocate welfare and 3rs court fee missed, etc	Ashutosh
113	14/03/2023	Company Petition (Companies Act)	710102023652023		ALKA KATYAL VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19/04/2023	Pgs not clear 201 to 213,remove application from petiton of section 244(1)a, PoA /BR missed with nclt form 12	SHOBHAN MAHANTI
114	2/1/2023	Interlocutory Application (I.B.C)	710102000372023	COMPANY PETITION IB (IBC)/300(PB)2020	MAHENDRA SINGH BHATI VS SARE GURUGRAM PVT LTD	Sec 60(5)	19/04/2023	affidavit address mismatch Pg- 15 to 27, 43 to 45, not clear	GEETANSH NAGPAL
115	13/01/2023	Interlocutory Application (I.B.C)	710102004522023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	10/4/2023	Address Mismatch in Affidavit true copy sign missed , welfare missed @25 rs	Sanjay Kumar Singh

116	6/2/2023	Interlocutory Application (I.B.C)	710102013432023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	10/4/2023	section wrong please choose Application under any other provisions- IBC, Address Mismatch in Affidavit	Sanjay Kumar Singh
117	6/2/2023	Interlocutory Application (I.B.C)	710102013422023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 43(1) r/w Sec 44 (1),Sec. 45 (1)	10/4/2023	Address Mismatch in Affidavit	Sanjay Kumar Singh
118	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	10/4/2023	Address Mismatch in Affidavit memo party missed in index	Sanjay Kumar Singh
119	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	11/4/2023	E-Stamp Paper and Affidavit Missing	Abhimanyu Tewari
120	3/3/2023	Review Application (IBC)	710102021102023	COMPANY PETITION IB (IBC)/245(ND)2021	SONI E VEHICLE PVT LTD VS RUSTAGI PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	11/4/2023	case type wrong, and Memo Party Missing	Aditya Nayyar
121	10/3/2023	Interlocutory Application (I.B.C)	710102022682023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. GAURAV CHHABRA VS MR. ABHIMANYU MITTAL	Sec 60(5)	11/4/2023	1 rs. court fee missing	Anjaneya
122	15/03/2023	Company Appeal (IBC)	710102024082023	COMPANY PETITION IB (IBC)/731(PB)2018	ETAP AUTOMATION PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	10/4/2023	main cp case number missed in index heading,	MOHNA M LAL ASSOCIATES
123	15/03/2023	Interlocutory Application (I.B.C)	710102024092023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS ASHWINI MEHRA	Sec 60(5)	11/4/2023	affidavit address mismatch of stamp paper	RAKESH KUMAR
124	21/03/2023	Interlocutory Application (I.B.C)	710102026092023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 60(5)	11/4/2023	&quot;Counsel Detail Incomplete After master Index Pg- 435,442,443,465,466,517, not clear &quot;	Ashwarya Sinha
125	21/03/2023	Interlocutory Application (I.B.C)	710102026052023	COMPANY PETITION IB (IBC)/866(PB)2019	RAJAT JAIN AND 10 OTHER VS M/S. RAHEJA DEVELOPERS LIMITED	Sec 60(5)	10/4/2023	memo party should be top in index and IN application counsel details missed after master index stamp paper missed along with affidavit pg- 131 repeatedly	kalpana chauhan
126	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS M/S TRANSPORT FINANCE COMPANY PVT LTD	Sec 60(5)	12/4/2023	Applicant Sign Missing on Prayer	Meenu Pandey
127	21/03/2023	Interlocutory Application (I.B.C)	710102025982023	COMPANY PETITION IB (IBC)/40(PB)2017	SHASHIKANT NEMANI VS UNION BANK OF INDIA	Sec 60(5)	12/4/2023	sign missing application page and Address Mismatch in Affidavit According your E-Stamp and Page No. After 20 Page No. Missing in PDF	lalit mohan
128	21/03/2023	Interlocutory Application (I.B.C)	710102025862023	COMPANY PETITION IB (IBC)/22(ND)2018	ORIENTAL BANK OF COMMERCE VS M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	10/4/2023	Page No. After 9 -11 Page No Missing in PDF and Date Missing in Affidavit and Applicant Sign Missing on Prayer	Prakhyat Sharma
129	22/03/2023	Interlocutory Application (I.B.C)	710102027212023	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS RAJIV KUMAR JAIN	Sec 25(j)	11/4/2023	section wrong according your pdf ticket not allowed mid on vakalatnama and 1rs. court fee missing	KANTI MOHAN
130	24/03/2023	Interlocutory Application (I.B.C)	710102027792023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS RAGHUVANSHI TRADING CO. (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	10/4/2023	Section Wrong in Application According your Index and Due Payment Other Section contact to registry	Khushboo Shah
131	25/03/2023	Interlocutory Application (I.B.C)	710102028092023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	11/4/2023	section wrong according your pdf and due payment other section and Extra Page Remove in PDF	Khushboo Shah

132	23/03/2023	Restoration Application (IBC)	710102027542023	COMPANY PETITION IB (IBC)/334(ND)2018	SHRI BHUPINDER SINGH BALIYAN VS GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Rule 11 of NCLT, 2016	10/4/2023	affidavit back date	PURUSHENDRA BHARDWAJ
133	25/03/2023	Restoration Application (IBC)	710102028162023	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS M/S. SARTHAK FIBROTEX PRIVATE LIMITED	Application under any other provisions- IBC	20/04/2023	section wrong	MUZAFFAR IQBAL
134	27/03/2023	Interlocutory Application (I.B.C)	710102028712023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec 60(5)	11/4/2023	Need to Applicant Sign on Every Pages in Application	NAMIT SURI
135	27/03/2023	Interlocutory Application (I.B.C)	710102028662023	TRANSFER PETITION (IBC)/15(ND)2022	M/S NS ROLLING STEEL PRIVATE LIMITED VS IRCON INTERNATIONAL LTD	Rule 11 of NCLT, 2016	10/4/2023	wrong section and case type wrong, contact to registry	Geo Joseph
136	27/03/2023	Interlocutory Application (I.B.C)	710102028522023	COMPANY PETITION IB (IBC)/726(ND)2022	AMIT TALWAR RP IN THE MATTER OF ICL VS DAVINDER SINGH CHAWLA VS DAVINDER SINGH CHAWLA	Rule 11 of NCLT, 2016	11/4/2023	Applicant Name Should be First on Memo Party	Indrajeet Singh
137	27/03/2023	Interlocutory Application (I.B.C)	710102028492023	COMPANY PETITION IB (IBC)/298(ND)2022	ADO CONMAT INDIA VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	12/4/2023	wrong section and case type wrong, contact to registry	RAJIV K.GARG
138	27/03/2023	Interlocutory Application (I.B.C)	710102028482023	COMPANY PETITION IB (IBC)/529(ND)2022	KAY IRON WORK VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	12/4/2023	need to file IA, wrong section and case type wrong,etc	RAJIV K.GARG
139	27/03/2023	Interlocutory Application (I.B.C)	710102028562023	COMPANY PETITION IB (IBC)/298(ND)2022	KAY IRON WORK VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	12/4/2023	wrong section and case type wrong, contact to registry	RAJIV K.GARG
140	29/03/2023	Interlocutory Application (I.B.C)	710102029242023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS GHANARAM INFRAENGINEERS PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3), Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/04/2023	due payment other section	Kushal
141	25/03/2023	Interlocutory Application (I.B.C)	710102028042023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	11/4/2023	section wrong according your pdf and due payment other section and Extra Page Remove in PDF	Khushboo Shah
142	4/4/2023	Interlocutory Application (I.B.C)	710102030732023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS 360 REALTORS LLP	Sec 66(1)	10/4/2023	double page number after 498 page	VISHAL
143	5/4/2023	Interlocutory Application (I.B.C)	710102031202023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS SAHA INFRA TECH PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL SHIV NANDAN SHARMA	Sec 66(1)	10/4/2023	page number double after 492 page	VISHAL
144	6/4/2023	Company Application(Companies Act)	710102031702023	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	21. CARNOUSTIE ECO RESORT PVT LTD VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	10/4/2023	page no.102-103,109-112,117,128-131,140-141,142 hindi page and page no.154-157,159 not clear page	charu sangwan
145	6/4/2023	Interlocutory Application (I.B.C)	710102031522023	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS SAURABH YADAV	Application under any other provisions- IBC	10/4/2023	true copy missing and section wrong according your pdf	Kunwarpreet
146	6/4/2023	Interlocutory Application (I.B.C)	710102031572023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Rule 11 of NCLT, 2016	10/4/2023	case type wrong and due payment other section	Rishi Sehgal
147	6/4/2023	Interlocutory Application (I.B.C)	710102031452023	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	10/4/2023	sing missing in application page and affidavit address mismatch of stamp paper	Omar Hoda
148	6/4/2023	Interlocutory Application (I.B.C)	710102031602023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS MITSUBISHI HEAVY INDUSTRIES LTD.	Sec 60(5)	10/4/2023	memo party missing and section not mention in index	RAGHAV CHADHA

149	6/4/2023	Interlocutory Application (I.B.C)	710102031462023	COMPANY PETITION IB (IBC)/1397(PB)2019	SIMMI CHAWLA VS POWER INFRA CONSORTIUM	Sec 60(5)	10/4/2023	page no 42-43,90-95,109,126-129, not clear page and affidavit address mismatch of stamp paper	AKSHAY CHOWDHARY
150	6/4/2023	Interlocutory Application (I.B.C)	710102031642023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS POWER INFRA CONSORTIUM	Sec 60(5)	10/4/2023	affidavit address mismatch of stamp paper	Sanjeev
151	6/4/2023	Interlocutory Application (I.B.C)	710102031502023	COMPANY PETITION IB (IBC)/412(ND)2022	KARUR VYSYA BANK VS ASHOK MITTAL	Any other provision - Govt body	10/4/2023	section wrong	ANOOP
152	7/4/2023	Interlocutory Application (I.B.C)	710102031842023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS ASHOK MITTAL	Application under any other provisions- IBC	11/4/2023	page no.14,36,37 not clear page	RAKESH KUMAR
153	6/4/2023	Interlocutory Application (I.B.C)	710102031672023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS ASHOK MITTAL	Sec 12(2)	10/4/2023	affidavit address mismatch of stamp paper	Sanjeev
154	7/4/2023	Interlocutory Application (I.B.C)	710102031962023	COMPANY PETITION IB (IBC)/711(ND)2018	RAJESH KUMAR PARAKH VS REGISTRAR OF COMPANIES	Sec 54(1)	11/4/2023	page number missing in index and sign missing in application page and stamp paper missing and page number missing in application page	Ahsan Ahmad
155	7/4/2023	Interlocutory Application (I.B.C)	710102031952023	COMPANY PETITION IB (IBC)/49(PB)2017	SATISH KUMAR MATHUR VS SANJAY SAHNI	Regulation 44(2), Liquidation process Regulation, 2016	10/4/2023	section wrong according your pdf	Inder Paul Singh Oberoi
156	7/4/2023	Interlocutory Application (I.B.C)	710102031922023	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. INDU SUNIL DANG VS MR. ATUL MITTAL	Sec 60(5)	11/4/2023	pdf not clear	Gaurav Raj Shrawat
157	7/4/2023	Interlocutory Application (I.B.C)	710102031862023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	10/4/2023	page no.65-67,69,87,90-91,106-109,113,137-138, hindi page and page no. 110-112 not clear page and stamp paper missing	ARGUS PARTNERS
158	6/4/2023	Interlocutory Application (I.B.C)	710102031692023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR GLOBALITE INDUSTRIES PVT. LTD. VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	10/4/2023	Page No. 44-46 Page Not clear	aditya gauri
159	7/4/2023	Interlocutory Application (I.B.C)	710102031852023	COMPANY PETITION IB (IBC)/585(ND)2019	RAKESH KUMAR JINDAL IRP VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/4/2023	main case wrong	Rakesh Kumar Jindal
160	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	11/4/2023	memo party missing and sign missing in application page	ASHISH
161	7/4/2023	Interlocutory Application (I.B.C)	710102031882023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11/4/2023	stamp paper missing and page no.65,67,69,87,90-91,96,106-109,112-113,137-138 hindi page and page no.110-111 not clear page	ARGUS PARTNERS
162	25/03/2023	Interlocutory Application (I.B.C)	710102028072023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	11/4/2023	due payment both section 66,67 wrong section according your pdf double pagination not allowed	Khushboo Shah
163	7/4/2023	Interlocutory Application (I.B.C)	710102032022023	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHISH NANDA VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Application under any other provisions- IBC	11/4/2023	page no.27,35-36,38-39,49-50,52-53,56-57, not clear page	Adya

164	7/4/2023	Restoration Application (Companies Act)	710102031912023	COMPANY PETITION (COMPANIES ACT)/72(ND)2016	M/S SATISH PAWA & ORS VS M/S. DIVINE INFRACON PVT. LTD. & ORS	Rule 11 of NCLT	11/4/2023	page numbering missing in index	RAKESH KUMAR
165	25/03/2023	Restoration Application (Companies Act)	710102028112023	COMPANY APPEAL(COMPANIES ACT)/16(ND)2023	ELITE ACADEMY FOR EDUCATION & TRAINING PRIVATE LIMITED VS M/S. DIVINE INFRACON PVT. LTD. & ORS	Sec 48(2)	11/4/2023	Date Missing in Vakalatnama	Rashmi
166	8/4/2023	Interlocutory Application (I.B.C)	710102032112023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	11/4/2023	page no.89,92,94, not clear page	Khushboo Shah
167	8/4/2023	Restoration Application (IBC)	710102032182023	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Rule 11 of NCLT, 2016	20/04/2023	Memo Party Missing and Section Wrong According your Index	Amulya Dhingra
168	8/4/2023	Interlocutory Application (I.B.C)	710102032152023	COMPANY PETITION IB (IBC)/2978(ND)2019	HARISH TANEJA VS SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	11/4/2023	affidavit address mismatch of stamp paper	Harish Taneja
169	8/4/2023	Company Application(Companies Act)	710102032162023	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ ,SINGH VS KEMPTU KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	page no.177-184 not clear page and volume wise index missing vol-1	Samaksh
170	8/4/2023	Interlocutory Application (I.B.C)	710102032222023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS KEMPTU KONSTRUCTION PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/4/2023	page no.21-23 not clear page and double page numbering and true copy missing	Rakesh Kumar Jindal
171	8/4/2023	Company Application(Companies Act)	710102032232023	COMPANY PETITION (COMPANIES ACT)/68(ND)2021	TRANSASIA AUTO AND GENERAL FINANCE LTD VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Rule 11 of NCLT	11/4/2023	page no. 9-36 not clear page and memo party missing	Shahzeb Ahmed
172	9/4/2023	Restoration Application (Companies Act)	710102032302023	COMPANY PETITION (COMPANIES ACT)/112(ND)2014	MRS MANISHA ANAND VS M/S SAGA INFOSOLUTIONS PVT LTD	Rule 11 of NCLT	11/4/2023	sing missing in application page and stamp paper missing and memo party missing	Jaivardhan Jeph
173	10/4/2023	Interlocutory Application (I.B.C)	710102032502023	COMPANY PETITION IB (IBC)/882(ND)2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. ATUL MITTAL RESOLUTION PROFESSIONAL OF LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	12/4/2023	true copy and sign missing in annexure page	Sourav Roy
174	10/4/2023	Interlocutory Application (I.B.C)	710102032392023	COMPANY PETITION IB (IBC)/356(ND)2021	UNIQUE INDUSTRIAL HANDLERS PVT LTD VS ELENA POWER AND INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	12/4/2023	sing missing in application page and page no.20-21,23,123-124,131-132,139 not clear page and court fee missing	Madhu Moolchandani
175	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	12/4/2023	Section Wrong in PDF According your Index and Extra Page Remove in PDF According your Index	Khushboo Shah
176	10/4/2023	Interlocutory Application (I.B.C)	710102032482023	COMPANY PETITION IB (IBC)/17(ND)2019	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL OF INTELLICITY BUSINESS PARK PRIVATE LIMITED VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Rule 11 of NCLT, 2016	12/4/2023	page no.30 not clear page and section not mention in index	Sumesh
177	30/03/2023	Interlocutory Application (I.B.C)	710102029402023	COMPANY PETITION IB (IBC)/40(PB)2017	SHASHIKANT NEMANI VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 60(5)	12/4/2023	affidavit address mismatch of stamp paper	lalit mohan

178	10/4/2023	Interlocutory Application (I.B.C)	710102032542023	COMPANY PETITION IB (IBC)/40(PB)2017	HEMANT KUMAR SHAH RESOLUTION PROFESSIONAL AJS IMPEX PRIVATE LIMITED VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 60(5)	12/4/2023	wrong file choose location mumbai	aditya gauri
179	10/4/2023	Company Application(Companies Act)	710102032372023	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS HERO MOTOCORP LIMITED	Sec. 58(3)	12/4/2023	blank page and application missing	NIDHI KHANNA
180	10/4/2023	Interlocutory Application (I.B.C)	710102032402023	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS A M VINYT PVT. LTD.	Application under any other provisions- IBC	12/4/2023	page no.6-10,40,44,49 not clear page	Anup Kumar
181	10/4/2023	Interlocutory Application (I.B.C)	710102032352023	COMPANY PETITION IB (IBC)/2582(ND)2019	RAKESH KUMAR GUPTA FOR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI SUSPENDED DIRECTOR THREE C UNIVERSAL DEVELOPERS PVT LTD	Application under any other provisions- IBC	12/4/2023	page no35,39,41,43,45,187,translate to english and page no.267,297-298,300 not clear page	ABHISHEK
182	10/4/2023	Interlocutory Application (I.B.C)	710102032472023	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS INDIAMART INTERMESH LTD	Sec 60(5)	12/4/2023	ib not mention in main case	Naman Joshi
183	11/4/2023	Interlocutory Application (I.B.C)	710102032902023	COMPANY PETITION IB (IBC)/882(ND)2020	SUMAN THROUGH SPA HOLDER AJIT SINGH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	12/4/2023	page no.34,36-42,45-47,51,53, not clear page and ticket not allowed mid on vakalatnama and memo party missing	Akshay Goel
184	11/4/2023	Interlocutory Application (I.B.C)	710102032702023	COMPANY PETITION IB (IBC)/889(ND)2019	MOHD NAZIM KHAN (APPLICATION FOR SEEKING DIRECTION_ITPL) VS M/S INTERNATIONAL TRENCHING PVT LTD	Sec 60(5)	12/4/2023	page no.17-27 cut page and page no.58-65,67-69,72-73,141-144, not clear page and double page numbering	MOHD NAZIM KHAN
185	11/4/2023	Interlocutory Application (I.B.C)	710102032852023	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS M/S INTERNATIONAL TRENCHING PVT LTD	Application under any other provisions- IBC	12/4/2023	true copy missing in annexure page	Darshan
186	11/4/2023	Interlocutory Application (I.B.C)	710102032632023	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS M/S INTERNATIONAL TRENCHING PVT LTD	Application under any other provisions- IBC	12/4/2023	affidavit address mismatch of stamp paper	Priyanka Chouhan
187	7/4/2023	Interlocutory Application (I.B.C)	710102031872023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD.	Sec 66(1)	12/4/2023	double page numbering after 522 page	VISHAL
188	7/4/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 66(1)	12/4/2023	section wrong according your pdf and page no.150-152,165,167-187,190,191,193-197,198-202,206-268,314,361,364,366-541,678-679,687-689,698-701,708-709,727, not clear page and page no.156-157,160,161-163,203-205,315-316,543-545,680-686,690,694,695-697,704-705,726,732hindi page	Vishal
189	11/4/2023	Interlocutory Application (I.B.C)	710102032992023	COMPANY PETITION IB (IBC)/1024(ND)2020	PRABHJIT SINGH SONI VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Application under any other provisions- IBC	12/4/2023	page no.27-28 not clear page	Swarnika Agarwal
190	11/4/2023	Interlocutory Application (I.B.C)	710102032732023	TRANSFER APPLICATION (IBC)/44(PB)2022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	12/4/2023	affidavit address mismatch of stamp paper	vidit jain

191	24/03/2023	Restoration Application (IBC)	710102027762023	COMPANY PETITION IB (IBC)/684(ND)2022	BRIJ NANDAN KALRA VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/04/2023	Due Payment Other Section	BRIJ
192	23/03/2023	Restoration Application (IBC)	710102027312023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/04/2023	case type wrong	Vidhisha Haritwal
193	12/4/2023	Interlocutory Application (I.B.C)	710102033412023	COMPANY PETITION IB (IBC)/843(ND)2018	KALU RAM JAIN AND ANR VS TEN TRAVELS PRIVATE LIMITED	Sec 60(5)	13/04/2023	Applicant Should be First on Memo Party	ADITYA
194	11/4/2023	Interlocutory Application (I.B.C)	710102033002023	COMPANY PETITION IB (IBC)/839(ND)2022	BHOOPESH GUPTA VS MR. AMAR NATH RAI	Rule 11 of NCLT, 2016	13/04/2023	Proof of Service Missing	ABHISHEK DEVGAN
195	11/4/2023	Interlocutory Application (I.B.C)	710102032822023	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Application under any other provisions- IBC	13/04/2023	3 Rs. Court Fess Missing in Vakalatnama and Case Type Wrong	SUNIL KUMAR JAIN
196	3/3/2023	Interlocutory Application (I.B.C)	710102021012023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	13/04/2023	Applicant Name Wrong in online and Cover Page and Memo Party and Application please contact to registry	Vikram Singh Rathore
197	11/4/2023	Interlocutory Application (I.B.C)	710102032602023	COMPANY PETITION IB (IBC)/334(ND)2018	DR. PREM LATA VS ANIL KUMAR JAIN	Sec 60(5)	13/04/2023	Page No. 75-99, 120-152 160-184 True Copy Sign Missing and Main Case Missing in Vakalatnama and Page No. 49, 102, Pages Cut	Rajiv kumar
198	11/4/2023	Interlocutory Application (I.B.C)	710102032812023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS ANIL KUMAR JAIN	Application under any other provisions- IBC	13/04/2023	stamp paper missing	VIVEK
199	11/4/2023	Interlocutory Application (I.B.C)	710102032832023	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	13/04/2023	memo party incomplete and address missing in affidavit and page no.86,98, not clear page	Richa
200	11/4/2023	Interlocutory Application (I.B.C)	710102032922023	COMPANY PETITION IB (IBC)/76(ND)2023	INTEC CAPITAL LIMITED VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/04/2023	page no.21-26 not clear page and memo party missing	INTEC CAPITAL LIMITED
201	11/4/2023	Interlocutory Application (I.B.C)	710102032572023	COMPANY PETITION IB (IBC)/76(ND)2023	ALOHA INTERNATIONAL BREWPUB PRIVATE LIMITED VS SAIARYA ENTERPRISES LLP	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	13/04/2023	Case type Wrong	AZB & PARTNERS
202	11/4/2023	Interlocutory Application (I.B.C)	710102032952023	COMPANY PETITION IB (IBC)/882(ND)2020	VIDYAWATI KUMARI AND BINAY CHANDRA GHOSH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	13/04/2023	Memo Party Missing and Verify Date Missing in Affidavit and Ticket Not Allowed Mid on Vakalatnama and 25 Rs. Welfare Fess Missing in Vakalatnama	Akshay Goel
203	11/4/2023	Miscellaneous Application(Companies Act)	710102032772023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS IMMANUEL GEORGE	Application under any other provisions	13/04/2023	Case Type Wrong and Index Missing and Memo Party Missing Counsel Detail Incomplete in Prayer and Page No. Missing in PDF	Amit Manchanda
204	11/4/2023	Interlocutory Application (I.B.C)	710102032892023	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA ERSTWHILE RESOLUTION PROFESSIONAL OF SMS PARYAVARAN LTD VS IMMANUEL GEORGE	Rule 154 (1)	13/04/2023	true copy missing in annexure page	Sajeve Bhushan Deora
205	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	13/04/2023	case type and section wrong	Swati Surbhi
206	12/4/2023	Interlocutory Application (I.B.C)	710102033742023	COMPANY PETITION IB (IBC)/307(ND)2019	VIKRAM BHAMBARI SUSPENDEE DIRECTOR OF THE CORPORATE DEBTOR VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	13/04/2023	Proof of Service Missing	aditya gauri
207	12/4/2023	Interlocutory Application (I.B.C)	710102033682023	COMPANY PETITION IB (IBC)/1757(PB)2018	SANDEEP CHANDNA VS MUKUL KUMAR	Rule 11 of NCLT, 2016	13/04/2023	affidavit address mismatch of stamp paper	KAMNA SINGH

208	12/4/2023	Interlocutory Application (I.B.C)	710102033722023	COMPANY PETITION IB (IBC)/81(PB)2019	MR. POOJA BAHRY VS DEV DENSO POWER LIMITED	Application under any other provisions- IBC	13/04/2023	Page No. 440, 442, 452-453, 456, 458, 470, Need to English Translate Copy	Pooja Bahry
209	12/4/2023	Interlocutory Application (I.B.C)	710102033692023	COMPANY PETITION IB (IBC)/66(ND)2022	STAR SHIPPING SERVICES INDIA PVT LTD VS JSSI HYDRAULICS PRIVATE LIMITED	Any other provision - Govt body	13/04/2023	section wrong and section not mention in index and page no.43,45,50, not clear page	Amit Wadhwa
210	12/4/2023	Interlocutory Application (I.B.C)	710102033502023	COMPANY PETITION IB (IBC)/106(ND)2022	CFM ASSET RECONSTRUCTION PVT LTD VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	13/04/2023	pagination not done	SHIV
211	12/4/2023	Interlocutory Application (I.B.C)	710102033302023	COMPANY PETITION IB (IBC)/812(ND)2018	SH.SUSHEE1 KUMAR GUPTA LIQUIDATOR VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	13/04/2023	Memo Party Not Mentioned in Index and Due to Payment Other Section	PARTHO
212	12/4/2023	Interlocutory Application (I.B.C)	710102033132023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR NOSLAR INTERNATIONAL LIMITED VS VEE STONES TYRES PVT LTD	Sec. 45 (1)	13/04/2023	page no.43-65 not clear page	Sajeve Bhushan Deora
213	13/04/2023	Interlocutory Application (I.B.C)	710102033782023	COMPANY PETITION IB (IBC)/307(ND)2019	VISHAL BHAMBARI SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR VS VEE STONES TYRES PVT LTD	Rule 11 of NCLT, 2016	13/04/2023	service missed	aditya gauri
214	13/04/2023	Interlocutory Application (I.B.C)	710102033792023	COMPANY PETITION IB (IBC)/307(ND)2019	VIKRANT BHAMBARI SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR VS VEE STONES TYRES PVT LTD	Rule 11 of NCLT, 2016	13/04/2023	service missed	aditya gauri
215	13/04/2023	Interlocutory Application (I.B.C)	710102034182023	COMPANY PETITION IB (IBC)/882(ND)2020	MONA PANDEY VS ATUL MITTAL	Sec 60(5)	20/04/2023	page no. 18 typed copy missed, Back date affidavit	Prasouk
216	14/04/2023	Interlocutory Application (I.B.C)	710102034762023	COMPANY PETITION IB (IBC)/306(ND)2022	DHRUV ANSHU BUILDERS PVT LTD VS PUSHPA BUILDERS LIMITED	Sec 60(5)	20/04/2023	Sing missing in application papes, E stem Paper is missing, Court fee in Blank Space, Page No. 25,40,41 To 52, 63,68,71,75, Double Pageination	MAYANK
217	14/04/2023	Interlocutory Application (I.B.C)	710102034802023	COMPANY PETITION IB (IBC)/306(ND)2022	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS SANJAY MEHRA	Sec 60(5)	20/04/2023	page no.20-21,26,47-98and sign missing in application page and stamp paper missing and double page numbering	MAYANK
218	15/04/2023	Interlocutory Application (I.B.C)	710102035682023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS SANJAY MEHRA	Application under any other provisions- IBC	20/04/2023	page no.25-26 hindi page and page no27-28 not clear page	Shrey
219	3/3/2023	Interlocutory Application (I.B.C)	710102021112023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	17/04/2023	Need to Applicant sign on Every Pages in Application and Page No. 38 Wrong Arrange page and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama as per adv	RAHUL MALHOTRA
220	13/04/2023	Interlocutory Application (I.B.C)	710102034122023	COMPANY PETITION IB (IBC)/426(ND)2022	IRCON INTERNATIONAL LIMITED VS IRCON INTERNATIONAL LIMITED	Sec 60(5)	17/04/2023	memo party missed section not mention in pdf affidavit back date true copy sign missed service missed	Laxmi Chauhan
221	15/04/2023	Interlocutory Application (I.B.C)	710102035072023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS IRCON INTERNATIONAL LIMITED	Application under any other provisions- IBC	17/04/2023	as per adv	CA. Reshma Mittal



222	18/03/2023	Interlocutory Application (I.B.C)	710102025412023	COMPANY PETITION IB (IBC)/375(PB)2018	JAGDISH SACHDEVA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	17/04/2023		Mr. Mushtaq Salim
223	3/4/2023	Interlocutory Application (I.B.C)	710102030532023	COMPANY PETITION IB (IBC)/577(ND)2020	SATYENDRA SHARMA (APPLICATION UNDER SECTION 42_RELIABLE FINANCE CORP PVT LTD VS ZENEITH AUTOMATIVE PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/04/2023	case type wrong	Satyendra Sharma
224	27/03/2023	Company Appeal (IBC)	710102028632023	COMPANY PETITION IB (IBC)/731(PB)2018	STERLING BOLTS PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	17/04/2023	page numbering after 39 missed, page:51-55 true copy sign missed, etc	CA PAVAN KUMAR AGRAWAL
225	17/03/2023	Interlocutory Application (I.B.C)	710102024912023	COMPANY PETITION IB (IBC)/846(ND)2018	M/S AMIRA PURE FOODS PVT LTD VS MS BARU MAL VINOD KUIMAR	Rule 11 of NCLT, 2016	17/04/2023	Applicant Name Should be First on Memo Party and Applicant Name wrong on Portal	VISHAL
226	19/03/2023	Interlocutory Application (I.B.C)	710102025582023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	17/04/2023	court fees missing vakalatanama	Kushank Garg
227	19/03/2023	Interlocutory Application (I.B.C)	710102025662023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPREITOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	17/04/2023	court fees missing vakalatanama	Kushank Garg
228	15/04/2023	Interlocutory Application (I.B.C)	710102035292023	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	17/04/2023	true copy sign missing	Anup Kumar
229	18/04/2023	Interlocutory Application (I.B.C)	710102036392023	COMPANY PETITION IB (IBC)/3042(ND)2019	DIRECTORATE OF GST INTELLIGENCE VS NICE PROJECT LIMITED	Sec 60(5)	20/04/2023	Section Wrong According your Index and Need to Applicant Sign on Every Pages in Application Pages and Page No. 33-35, 52-53, True Copy sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Page No. 82-83 Missing in PDF	Aniruddha Deshmukh
230	18/04/2023	Interlocutory Application (I.B.C)	710102036512023	COMPANY PETITION IB (IBC)/882(ND)2020	SATYA PAL SINGH VS LOGIX INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/04/2023	section wrong and page 16, not clear and page 18-22,51,53, cut page and 54-70 hindi page and affidavit address mismatch of stamp paper and rs.1 court fee missing	Joel
231	12/4/2023	Interlocutory Application (I.B.C)	710102033382023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS LOGIX INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	17/04/2023	affidavit address mismatch of stamp paper	Shivanshu Kumar
232	18/04/2023	Interlocutory Application (I.B.C)	710102036492023	COMPANY PETITION IB (IBC)/882(ND)2020	NAVEEN AMLA VS LOGIX INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/04/2023	page cut 34, page no 45,47 Not clear and page no. 62 to 73 Translation Copy, 3 Rs. Court Fees missing in vakalatnama	Joel
233	12/4/2023	Interlocutory Application (I.B.C)	710102033552023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR VS ASHA JAIN	Sec 43(1) r/w Sec 44 (1),Sec 25(j)	17/04/2023	sing missing in application page and stamp paper missing and index missing and applicant sign missing	Mani Gupta
234	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Sec 60(5)	17/04/2023	court fee	Rajiv Malik
235	16/03/2023	Interlocutory Application (I.B.C)	710102024702023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	17/04/2023	DD not deposited.	RAHUL MALHOTRA
236	7/4/2023	Interlocutory Application (I.B.C)	710102031832023	COMPANY PETITION IB (IBC)/556(ND)2020	VINITA WALIA VS UNION BANK OF INDIA	Sec 60(5)	17/04/2023	memo party missing	Sumit Sinha

237	17/04/2023	Interlocutory Application (I.B.C)	710102036242023	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	Sec 60(5)	19/04/2023	memo party missed in application and in index ,	MANISHA
238	12/4/2023	Company Appeal (IBC)	710102033632023	COMPANY PETITION IB (IBC)/731(PB)2018	HITACHI ENERGY INDIA LIMITED VS ASHWINI MEHRA	Sec 42	19/04/2023	page: 49-68, 139, 146-166, not clear, etc	MOHNA M LAL ASSOCIATES
239	12/4/2023	Interlocutory Application (I.B.C)	710102033642023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS VINAY JAIN	Sec 25(j),Sec 66(1)	19/04/2023	section wrong and page no. missing in application page stamp paper missing	Mani Gupta
240	12/4/2023	Company Appeal (IBC)	710102033652023	COMPANY PETITION IB (IBC)/900(ND)2020	REGIONAL PROVIDENT FUND COMMISSIONER VS VIKAS GARG LIQUIDATOR	Sec 60(5)	19/04/2023	wrong section and case type wrong, need to file IA, contact to registry, etc	BRAJA BANDHU PRADHAN
241	13/04/2023	Company Appeal (IBC)	710102034162023	COMPANY PETITION IB (IBC)/846(ND)2020	FLORA DYEING HOUSE PRIVATE LIMITED VS UTTAR HARYANA BIJLI VITRAN NIGAM (UHBVN)	Sec 60(5)	19/04/2023	wrong section and case type wrong, contact to registry, etc	RAJESH KUMAR GAUTAM
242	13/04/2023	Interlocutory Application (I.B.C)	710102033862023	COMPANY PETITION IB (IBC)/882(ND)2020	SADHNA UAPDHYAY VS ATUL MITTAL	Sec 60(5)	19/04/2023	in index memo of parties and etc not mentioned	KARAN MALHOTRA
243	14/04/2023	Company Appeal (IBC)	710102034732023	COMPANY PETITION IB (IBC)/1373(ND)2019	SBS HOLDINGS VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PVT. LTD.	Sec 42	19/04/2023	brief of synopsis and list of dates and events missed, volume wise index missed, etc	ASMITA SINGH
244	18/04/2023	Interlocutory Application (I.B.C)	710102036562023	COMPANY PETITION IB (IBC)/1373(ND)2018	MOHAN LAL JAIN VS VIVEK SHUKLA	Rule 154 (1)	20/04/2023	main case wrong	Inder Paul Singh Oberoi
245	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	20/04/2023	memo of party missing , E Stemp Paper missing , proff of service missing	YASH PRAKASH SHARAN
246	1/4/2023	Interlocutory Application (I.B.C)	710102030102023	COMPANY PETITION IB (IBC)/866(PB)2018	MARGRA INDUSTRIES LIMITED VS MARGRA INDUSTRIES LIMITED	Sec 60(5)	19/04/2023	main case wrong in pdf applicant name should be first in memo party and case title pdf not clear	SHIVANATH MAHANTA
247	18/03/2023	Interlocutory Application (I.B.C)	710102025062023	COMPANY PETITION IB (IBC)/301(ND)2020	LOVENEET HANDA VS MARGRA INDUSTRIES LIMITED	Sec 60(5)	19/04/2023	please choose Sec 60(5)	Atul Bhatia
248	12/4/2023	Interlocutory Application (I.B.C)	710102033572023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS PULKIT JAIN	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	19/04/2023	sing missing in application page and index missing and stamp paper missing	Mani Gupta
249	13/04/2023	Company Application(Companies Act)	710102033952023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	19/04/2023	Rs 25 welfare and Rs 3 court fees missing in vakalatnama, Date missing in vakalatnama, sing. missing in index, memo of party and prayer	Ananvay Anandvardhan
250	12/4/2023	Interlocutory Application (I.B.C)	710102033612023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS BEST VIEW PROPERTIES LTD	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	19/04/2023	stamp paper missing and sign missing in application page and index missing	Mani Gupta
251	12/4/2023	Interlocutory Application (I.B.C)	710102033712023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS STRAIGHT EDGE CONTRACTS PVT. LTD.	19(2)	19/04/2023	merge into one pdf	Shaswati Parhi
252	12/4/2023	Interlocutory Application (I.B.C)	710102033752023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS STRAIGHT EDGE CONTRACTS PVT. LTD.	Application under any other provisions- IBC	19/04/2023	page no.14-17 not clear page	Rakesh Kumar Jindal
253	13/04/2023	Interlocutory Application (I.B.C)	710102033942023	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY SINGHAL	Sec 60(5)	19/04/2023	page no. 39,70,74 not clear, page no. 59 page cutting	Harish Taneja
254	12/4/2023	Interlocutory Application (I.B.C)	710102033352023	COMPANY PETITION IB (IBC)/839(ND)2022	BHOOPESH GUPTA VS MR. AMAR NATH RAI	Rule 11 of NCLT, 2016	19/04/2023	section not mention in index	ABHISHEK DEVGAN

255	13/04/2023	Interlocutory Application (I.B.C)	710102033872023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS MR. AMAR NATH RAI	Application under any other provisions- IBC	19/04/2023	case details missed in affidavit	Anup
256	7/4/2023	Interlocutory Application (I.B.C)	710102031772023	COMPANY PETITION IB (IBC)/440(ND)2021	MAYANK KUMAR GOEL VS MANOHAR LAL VIJ	Sec 60(5)	19/04/2023	notary missing in stamp paper	SHYAM
257	25/03/2023	Interlocutory Application (I.B.C)	710102028272023	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	19/04/2023	page no23-35 page missing	Davesh Bhatia
258	12/4/2023	Interlocutory Application (I.B.C)	710102033422023	COMPANY PETITION IB (IBC)/934(PB)2018	SANDEEP GARG VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	19/04/2023	page no.132,150 not clear page and ticket not allowed mid on vakaltnama	Bilal
259	12/4/2023	Interlocutory Application (I.B.C)	710102033212023	COMPANY PETITION IB (IBC)/654(PB)2019	IIFL FINANCE LIMITED VS AVJ DEVELOPERS INDIA PRIVATE LIMITED	Sec 60(5)	19/04/2023	ticket not allowed mid on vakalatnama	Shreeya Tandon
260	13/04/2023	Interlocutory Application (I.B.C)	710102034152023	COMPANY PETITION IB (IBC)/731(PB)2018	BARTEC INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	19/04/2023	proff of service not mention in Index	Shashank Agarwal
261	18/04/2023	Interlocutory Application (I.B.C)	710102036432023	COMPANY PETITION IB (IBC)/300(PB)2020	MANISH SINGH VS SARE GURUGRAM PVT LTD	Rule 11 of NCLT, 2016	19/04/2023	page no.37-38 not clear page and memo party missing and true copy missing	Amandeep
262	13/04/2023	Interlocutory Application (I.B.C)	710102033822023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS AXIS BANK	Rule 11 of NCLT, 2016	19/04/2023	merge all pdf, counical details missing in memo of party , e stem paper missing , annexure ture copy and sing missing , sing missing in application pages, Rs 25 welfare 3 Rs. court fees missing in vakalatnama, proff of service not mension in index	Shaswati Parhi
263	12/4/2023	Interlocutory Application (I.B.C)	710102033122023	COMPANY PETITION IB (IBC)/593(PB)2018	SUDESH NARINDER MALHOTRA VS M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	19/04/2023	page no.16-100 not clear page and welfare missing and court fee missing and double page numbering	Arijeet
264	13/04/2023	Interlocutory Application (I.B.C)	710102034132023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS M/S. IP CONSTRUCTION PVT. LTD.	Application under any other provisions- IBC	19/04/2023	page no16-21,32, not clear page	Ashish
265	13/04/2023	Interlocutory Application (I.B.C)	710102033962023	COMPANY PETITION IB (IBC)/441(PB)2018	ASHOK MAHINDRU VS SETHURATHNAM RAVI	Rule 11 of NCLT, 2016	19/04/2023	memo of party top in index and sing missing in all application papes	PALLAV
266	13/04/2023	Company Application(Companies Act)	710102034142023	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	SANJAY KUMAR SINGH VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) MCA	Rule 11 of NCLT	19/04/2023	affidavit address mismatch of stamp paper	SANDEEP BISHT
267	8/4/2023	Interlocutory Application (I.B.C)	710102032212023	COMPANY PETITION IB (IBC)/300(PB)2020	ASHISH SINGHAL VS AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	19/04/2023	page no.35-39 not clear page and affidavit back date and memo party missing	Tavish
268	3/4/2023	Interlocutory Application (I.B.C)	710102030572023	COMPANY PETITION IB (IBC)/300(PB)2020	BHASKAR CHANDAN VS AJIT GYANCHAND JAIN	Sec 60(5)	19/04/2023	page no. missing after 18 page and affidavit back date	Tavish
269	19/04/2023	Interlocutory Application (I.B.C)	710102036902023	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Sec 60(5)	19/04/2023	memo party missing and sign missing in application page and page no.16-82,101-120 not clear page	Rishabh Govila
270	13/04/2023	Interlocutory Application (I.B.C)	710102034102023	COMPANY PETITION IB (IBC)/300(PB)2020	MRS. VINOD BALA CHAUDHARY VS MR. AJIT GYANCHAND JAIN	Sec 60(5)	19/04/2023	24-29 not clear pages and Rs. 25 welfare missing in vakalatnama and Memo of parties missing	Gaurav Raj Shrawat
271	13/04/2023	Interlocutory Application (I.B.C)	710102033852023	COMPANY PETITION IB (IBC)/744(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. AJIT GYANCHAND JAIN	Application under any other provisions- IBC	20/04/2023	section wrong and sing missing in application page and true copy missing and stamp and affidavit missing	Kanika
272	28/03/2023	Interlocutory Application (I.B.C)	710102028942023	COMPANY PETITION IB (IBC)/535(PB)2021	ABHIMANYU MITTAL VS HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	20/04/2023	need to file IA contact to registry	RAGHAV CHADHA

273	19/04/2023	Interlocutory Application (I.B.C)	710102037122023	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	20/04/2023	Wrong Section, Duple Pageination	MAREESH
274	20/04/2023	Interlocutory Application (I.B.C)	710102037272023	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Rule 11 of NCLT, 2016	20/04/2023	case type wrong	Avneesh Arputham
275	20-04-2023	0710200000652010(No.of Docs 5)	0710200000652010/9	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	20-04-2023	kindly delete old pdf and final petition upload	drkanand15852
276	19-04-2023	0710200419762018(No.of Docs 2)	0710200419762018/13	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	wrong file need to ia	RMSFCS56
277	19-04-2023	0710200419762018(No.of Docs 1)	0710200419762018/15	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	index missed	RMSFCS56
278	19-04-2023	0710200419762018(No.of Docs 2)	0710200419762018/14	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	wrong file need to ia file	RMSFCS56
279	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamsingh
280	15-04-2023	0710102012822022(No.of Docs 2)	0710102012822022/82	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Address Mismatch in Affidavit	Anmol@1483
281	15-04-2023	0710102012822022(No.of Docs 2)	0710102012822022/76	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Page No. Missing on E-Stamp Paper	Anmol@1483
282	7/2/2023	0710102013862023(No.of Docs 0)	0710102013862023/4	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	19-04-2023	Master Index msising	
283	29-04-2019	0710102082692019(No.of Docs 0)	0710102082692019/24	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	19-04-2023	Order Not Open Please Order Upload Once Again	
284	15-04-2023	0710102059872021(No.of Docs 2)	0710102059872021/8	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2021	ALLIANCE LUMIERE LIMITED VSASHOK MAHINDRU	Sec 54(1)	19-04-2023	Wrongly Filed Need to be IA	LIQUIDATOR ANIL BHAT
285	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamsingh
286	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/53	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Counsel detail mising in Index, Advocate address details mising in Affidavit, Welfare Fee stamp mising in Vakalatnama	
287	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/53	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Counsel detail mising in Index, Advocate address details mising in Affidavit, Welfare Fee stamp mising in Vakalatnama	

288	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/53	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Counsel detail missing in Index, Advocate address details missing in Affidavit, Welfare Fee stamp missing in Vakalatnama	
289	18-04-2023	0710102082282021(No.of Docs 2)	0710102082282021/7	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 26 Need to English Translate Copy and Page No. 42-52, Page Not clear	advshivamksingh
290	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
291	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
292	30-09-2022	0710102080202022(No.of Docs 0)	0710102080202022/2	INTERLOCUTORY APPLICATION (I.B.C)/5098(PB)2022	RC INFO SYSTEM PVT. LTD. VSVIKRAM BAJAJ	Application under any other provisions- IBC	19-04-2023	Page 54,117 according to PDF in Hindi, Pages 71 to 73 according to PDF Not Clear,	
293	18-11-2022	0710102095412022(No.of Docs 0)	0710102095412022/6	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	19-04-2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
294	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/100	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Counsel detail missing in Index, Advocate address details missing in Affidavit, Welfare Fee stamp missing in Vakalatnama	
295	15-01-2023	0710102006292023(No.of Docs 0)	0710102006292023/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/27(ND)2023	HENGST SE & CO. KG VS. JAGMEET SINGH SETHI	Rule 11 of NCLT	19-04-2023	Page No. 1-49 True Copy Sign Missing	
296	17-04-2023	0710102040332022(No.of Docs 1)	0710102040332022/7	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	19-04-2023	Court Fee Stamp missing in Vakalatnama	rhea.dube
297	13-04-2023	0710102107622022(No.of Docs 1)	0710102107622022/1	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Affidavit Back date, True copy sign missing in Pages 4 to 7 according to PDF	dgguptadhruv
298	13-04-2023	0710102107622022(No.of Docs 1)	0710102107622022/1	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Affidavit Back date, True copy sign missing in Pages 4 to 7 according to PDF	dgguptadhruv
299	13-04-2023	0710102107622022(No.of Docs 1)	0710102107622022/1	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Affidavit Back date, True copy sign missing in Pages 4 to 7 according to PDF	dgguptadhruv
300	13-04-2023	0710102107622022(No.of Docs 1)	0710102107622022/1	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Affidavit Back date, True copy sign missing in Pages 4 to 7 according to PDF	dgguptadhruv
301	16-04-2023	0710102025732023(No.of Docs 2)	0710102025732023/1	INTERLOCUTORY APPLICATION (I.B.C)/1635(PB)2023	RAKESH KUMAR JAIN	Sec 54(1)	19-04-2023	Index Missing and Counsel Sign Missing	mohit.nandwani
302	7/2/2023	0710102013862023(No.of Docs 0)	0710102013862023/4	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	19-04-2023	Master Index missing	

303	7/2/2023	0710102013862023(No.of Docs 0)	0710102013862023/4	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	19-04-2023	Master Index msising	
304	7/2/2023	0710102013862023(No.of Docs 0)	0710102013862023/4	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	19-04-2023	Master Index msising	
305	17-04-2023	0710102106862022(No.of Docs 3)	0710102106862022/10	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	19-04-2023	Separate Volume wise Index missing are msising in Both the Volumes	sssastry
306	15-12-2022	0710102103652022(No.of Docs 0)	0710102103652022/2	COMPANY PETITION IB (IBC)/18(ND)2023	INTARVO TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 10	19-04-2023	Pagination missing before Page 5 according to PDF	
307	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/53	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-04-2023	Counsel detail msising in Index, Advocate address details msising in Affidavit, Welfare Fee stamp msising in Vakalatnama	
308	17-08-2022	0710102066552022(No.of Docs 0)	0710102066552022/2	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	17-04-2023	Affidavit Back date	
309	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmncit
310	17-01-2019	0710102003742019(No.of Docs 0)	0710102003742019/11	COMPANY PETITION IB (IBC)/293(PB)2019	ANAND GUPTA VS. VARDHMAN REALTECH PVT. LTD.	IBC under Sec 7	17-04-2023	Main Case number wrong in Page 1 according to PDF in Vakalatnama, Case title, Main case number and Matter Name should be typed not Handwritten	
311	12/4/2023	0710102017852023(No.of Docs 5)	0710102017852023/2	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS. PARNIKA COMMERCIAL AND ESTATES PRIVATELIMITED	IBC Under Sec 9	17-04-2023	Separate Indexes of Volume wise are msising in each Volumes, True Copy written wrongly in Whole Annexures and also the sign, Place the Welfare Fee stamps in Blank space in Vakalatnama, One rupee COurt Fee stamp missing in Vakalatnama	D59R1996
312	15-04-2023	0710102407642018(No.of Docs 1)	0710102407642018/7	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	17-04-2023	Rs.3 Court Fees is Missing on Vakalatnama.	SUMITSHARMA.R
313	15-04-2023	0710102164042019(No.of Docs 1)	0710102164042019/7	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	17-04-2023	Need to File in IA.	KDHIR
314	15-04-2023	0710102164042019(No.of Docs 1)	0710102164042019/5	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	17-04-2023	Need to File in IA.	KDHIR
315	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmncit
316	15-04-2023	0710102107892022(No.of Docs 2)	0710102107892022/4	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	17-04-2023	Page No:54-55,67-73,126-127,133 is not Clear.	SANUPARU

317	22-08-2022	0710102067772022(No.of Docs 0)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	17-04-2023	Page 88 according to PDF repeating twice and also Not Clear	
318	22-08-2022	0710102067772022(No.of Docs 0)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	17-04-2023	Page 88 according to PDF repeating twice and also Not Clear	
319	22-08-2022	0710102067772022(No.of Docs 0)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	17-04-2023	Page 88 according to PDF repeating twice and also Not Clear	
320	22-08-2022	0710102067772022(No.of Docs 0)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	17-04-2023	Page 88 according to PDF repeating twice and also Not Clear	
321	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmncit
322	17-04-2023	0710102107892022(No.of Docs 2)	0710102107892022/5	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	17-04-2023	Affidavit verification date missing, Pages 22 to 29 according to PDF in Hindi	sksharma@ncit
323	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmncit
324	11/4/2023	0710120007032018(No.of Docs 2)	0710120007032018/9	COMPANY PETITION (COMPANIES ACT)/91(ND)2016	MOHD NOWSHAH VS. UNITED INDIA METAL FORMINGS PVT LTD & ORS	Application under any other provisions	14-04-2023	Date msising in Vakalatnama	vipulganda
325	30-07-2021	0710102053502021(No.of Docs 0)	0710102053502021/3	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	14-04-2023	Advocate address details in Affidavit mismatched with Stamp	
326	30-07-2021	0710102053502021(No.of Docs 0)	0710102053502021/3	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	14-04-2023	Advocate address details in Affidavit mismatched with Stamp	
327	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/4	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	14-04-2023	Double date in Affidavit verification	sagar&sagar
328	30-07-2021	0710102053502021(No.of Docs 0)	0710102053502021/3	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	14-04-2023	Advocate address details in Affidavit mismatched with Stamp	
329	30-07-2021	0710102053502021(No.of Docs 0)	0710102053502021/3	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	14-04-2023	Advocate address details in Affidavit mismatched with Stamp	
330	11/4/2023	0710102010802023(No.of Docs 1)	0710102010802023/1	TRANSFER APPLICATION (IBC)/8(PB)2023	NEERAJ SINGAL VS. L&T FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-04-2023	Pagination wrong in E-stamp	rrglawoffice
331	12/4/2023	0710102002522023(No.of Docs 2)	0710102002522023/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2023	True copy sign msising in Pages 10 to 24 according to PDF	sanjaygrow
332	8/11/2022	0710102092022022(No.of Docs 0)	0710102092022022/3	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	13-04-2023	Pagination missing in E-stamp, Place the Court Fee stamp in Blank space in Vakalatnama	

333	12/4/2023	071010209202222(No.of Docs 1)	071010209202222/2	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	13-04-2023	Index msising	niharikagulati
334	12/4/2023	0710102023622023(No.of Docs 6)	0710102023622023/2	INTERLOCUTORY APPLICATION (I.B.C)/1483(ND)2023	GREENOPOLIS WELFARE ASSOCIATION VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	13-04-2023	All the documents will not be filed separately;it should be merged in two volumes, Separate Volumes Index will be made for each Volume, Sign msising in Pages 1 to 20 according to PDF, Notary missing in E-stamp, Affidavit Back date, True Copy sign missing in Annexures, Board Resolution missing, Court Fee stamp msising in Vakalatnama	Shaswatparhi
335	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	13-04-2023	Page 42,46 to 52,56,83 to 88 according to PDF Not Clear, True Copy sign msising in Pages 39 to 63,68 to 142,185 to 217 according to PDF, Pages 110 to 115,128,130 according to PDF in Hindi	
336	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	13-04-2023	Page 42,46 to 52,56,83 to 88 according to PDF Not Clear, True Copy sign msising in Pages 39 to 63,68 to 142,185 to 217 according to PDF, Pages 110 to 115,128,130 according to PDF in Hindi	
337	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	13-04-2023	Page 42,46 to 52,56,83 to 88 according to PDF Not Clear, True Copy sign msising in Pages 39 to 63,68 to 142,185 to 217 according to PDF, Pages 110 to 115,128,130 according to PDF in Hindi	
338	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	13-04-2023	Page 42,46 to 52,56,83 to 88 according to PDF Not Clear, True Copy sign msising in Pages 39 to 63,68 to 142,185 to 217 according to PDF, Pages 110 to 115,128,130 according to PDF in Hindi	
339	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/1	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	E-stamp missing	sagar&sagar
340	11/4/2023	0710102079272022(No.of Docs 2)	0710102079272022/2	COMPANY PETITION IB (IBC)/743(ND)2022	MONOLITHIC INVESTMENTS PRIVATE LIMITED	IBC Section 59	13-04-2023	Need to File in IA	Abhi Mishra
341	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/3	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	Notary missing in E-stamp, Double date in Affidavit verification	sagar&sagar
342	11/4/2023	0710102064852022(No.of Docs 2)	0710102064852022/3	COMPANY APPEAL(COMPANIES ACT)/192(ND)2022	VIVA CONCRETE TECHNOLOGIES PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-04-2023	Incomplete COnsel detail in Index and also in prayer page, Pagination mising before Page 5 according to PDF	ppdkothari1
343	11/4/2023	0710102098402022(No.of Docs 2)	0710102098402022/2	INTERLOCUTORY APPLICATION (I.B.C)/5951(ND)2022	MR. DINESH CHANDRA TRIPATHI VS. M/S ROHTAS PROJECTS LTD.	Sec 60(5)	13-04-2023	Advocate address details in Affidavit mismatched with E-stamp	advocateamandwivedi



344	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/2	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	E-stamp missing	sagar&sagar
345	23-01-2023	0710102009742023(No.of Docs 0)	0710102009742023/3	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2023	KATRA REALTORS PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	13-04-2023	Pages 542 to 544 according to PDF in Hindi, Court Fee stamp missing in Vakalatnama	
346	11/4/2023	0710120007032018(No.of Docs 2)	0710120007032018/8	COMPANY PETITION (COMPANIES ACT)/91(ND)2016	MOHD NOWSHAH VS. UNITED INDIA METAL FORMINGS PVT LTD & ORS	Application under any other provisions	13-04-2023	Date missing in Vakalatnama	vipulganda
347	12/4/2023	0710102036932022(No.of Docs 2)	0710102036932022/8	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION VS. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	13-04-2023	Need to File in IA	LaxmiChauhan
348	1/3/2022	0710102016612022(No.of Docs 0)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	13-04-2023	Master Index missing, True copy sign missing in Pages 5 to 279 according to PDF	
349	6/5/2022	0710102035712022(No.of Docs 0)	0710102035712022/2	INTERLOCUTORY APPLICATION (I.B.C)/2185(ND)2022	PLUM SALONS PRIVATE LIMITED VS. MR. VIKRAM KUMAR RESOLUTION PROFESSIONAL OF DR. JAIN VIDEO ON WHEELS LTD	Sec 60(5)	13-04-2023	Pagination missing in Vakalatnama	
350	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
351	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
352	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
353	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
354	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
355	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
356	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
357	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
358	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
359	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
360	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
361	22-08-2021	0710102059542021(No.of Docs 0)	0710102059542021/3	COMPANY PETITION IB (IBC)/522(ND)2021	DIAMOND POLYPLAST VS. SHIVPRIYA CABLES PVT LTD	IBC Under Sec 9	12/4/2023	Index missing	
362	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
363	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
364	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
365	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	

366	10/4/2023	0710102062412022(No.of Docs 2)	0710102062412022/4	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2022	NILESH SHARMA	Sec 60(5)	12/4/2023	Pagination missing in Chart document, Counsel detail missing in Last page	ashukansal@gmail.com
367	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
368	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
369	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
370	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
371	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
372	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
373	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
374	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
375	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
376	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
377	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
378	11/4/2023	0710102024382023(No.of Docs 1)	0710102024382023/2	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	12/4/2023	Index will come on top and Page numbers missing in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, Affidavit Back date, True Copy sign missing in Annexures	Harishtaneja78
379	11/4/2023	0710102024382023(No.of Docs 1)	0710102024382023/1	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	12/4/2023	Index will come on top and Page numbers missing in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, Affidavit Back date, True Copy sign missing in Annexures	Harishtaneja78
380	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
381	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
382	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
383	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
384	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
385	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	

386	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMITED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
387	12/4/2023	0710102000402023(No.of Docs 2)	0710102000402023/2	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	12/4/2023	E-Stamp Paper Missing	sagar&sagar
388	11/4/2023	0710102018332023(No.of Docs 2)	0710102018332023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/102(ND)2023	NEWAGE CAPITAL SERVICES PVT LTD	Rule 11 of NCLT	12/4/2023	Main Case number wrong, True copy sign msising in Pages 3 to 187 according to PDF	advsaumyagupta
389	26-02-2019	0710102015152019(No.of Docs 0)	0710102015152019/16	COMPANY PETITION IB (IBC)/654(PB)2019	M/S VISHAL FABRICS & ORS. VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	IBC under Sec 7	12/4/2023	Counsel detail msising in Page 5 according to PDF, Sign also msising in List of IAs document	
390	27-02-2023	0710102019672023(No.of Docs 0)	0710102019672023/1	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	12/4/2023	True Copy sign missing in Pages 4 to 11 according to PDF	
391	12/4/2023	0710102008992023(No.of Docs 2)	0710102008992023/1	INTERLOCUTORY APPLICATION (I.B.C)/787(PB)2023	SHASHI BANSAL & ANR VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit	advshivanshu
392	12/4/2023	0710102009062023(No.of Docs 2)	0710102009062023/1	INTERLOCUTORY APPLICATION (I.B.C)/785(PB)2023	BALESH KUMAR GOEL VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit	advshivanshu
393	12/4/2023	0710102015752023(No.of Docs 2)	0710102015752023/1	INTERLOCUTORY APPLICATION (I.B.C)/1232(PB)2023	AKSHITA AND ANTRIKSH COLD STORAGEPRIVATE LIMITED VSVEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
394	12/4/2023	0710102016042023(No.of Docs 2)	0710102016042023/1	INTERLOCUTORY APPLICATION (I.B.C)/1237(PB)2023	YUKATI E SERVICES LIMITED VS. VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
395	12/4/2023	0710102009052023(No.of Docs 2)	0710102009052023/1	INTERLOCUTORY APPLICATION (I.B.C)/786(PB)2023	PRADEEP KUMAR VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit and Page No. Wrong in Index Proof of Service	advshivanshu
396	12/4/2023	0710102080392022(No.of Docs 2)	0710102080392022/1	INTERLOCUTORY APPLICATION (I.B.C)/4972(PB)2022	VINOD KUMAR DHAND & ORS VSCS VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Address Missing in Affidavit	advshivanshu
397	12/4/2023	0710102018982023(No.of Docs 2)	0710102018982023/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(PB)2023	SUMMER INFOTECH PVT LTD VS. VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
398	10/4/2023	0710102085022021(No.of Docs 2)	0710102085022021/5	COMPANY PETITION (COMPANIES ACT)/203(ND)2021	M/S JANUS VALUEFOLIO PVT. LTD. VS. SAPNA CANS PRIVATE LIMITED	Sec. 71(10)	12/4/2023	Index missing	ssinghal
399	10/4/2023	0710120005622018(No.of Docs 1)	0710120005622018/51	COMPANY PETITION IB (IBC)/1005(ND)2018	SWASTIK INTERCHEM PVT. LTD. VS. A M VINYT PVT. LTD.	IBC Under Sec 9	12/4/2023	Need to File in IA	Anupkumar9811
400	24-12-2022	0710102106862022(No.of Docs 0)	0710102106862022/8	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2023	Separate Index of Volume 1 and Volume 2 msising in both the Volumes, Pages 96 to 98 according to PDF in Hindi, Pagnation wrong after page 211 according to PDF, Some other pages in Hindi also in Volume 2	
401	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12

402	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
403	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
404	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
405	11/4/2023	0710102007602023(No.of Docs 1)	0710102007602023/2	COMPANY PETITION IB (IBC)/118(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RAMAKANT UPADHYAY	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, True Copy sign msising in Annexures	Harishtaneja78
406	11/4/2023	0710102007602023(No.of Docs 1)	0710102007602023/1	COMPANY PETITION IB (IBC)/118(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RAMAKANT UPADHYAY	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, True Copy sign msising in Page numbers 6 to 9 according to PDF	Harishtaneja78
407	11/4/2023	0710102002502019(No.of Docs 2)	0710102002502019/13	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	12/4/2023	Sign missing in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 17 to 26,45 to 68, 97 to 153 according to PDF, Pages 60 and 61,67,68, 97 according to PDF in Hindi	abhi4064
408	10/4/2023	0710102037642022(No.of Docs 1)	0710102037642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	12/4/2023	Incmlplete COounsel detail missing in Index, E-stamp missing	kalpana29
409	10/4/2023	0710102086522020(No.of Docs 1)	0710102086522020/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(PB)2020	RAHUL MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	12/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
410	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
411	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
412	14-04-2021	0710102030062021(No.of Docs 0)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	12/4/2023	Incomplete Counsel detail in Index, E-stamp missing	
413	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
414	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
415	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
416	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
417	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena

418	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
419	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
420	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1b@gmail.com
421	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1b@gmail.com
422	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavit mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
423	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavit mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
424	6/4/2023	0710102103252022(No.of Docs 2)	0710102103252022/1	INTERLOCUTORY APPLICATION (I.B.C)/630(PB)2023	ABHISHEK WADHWA VS. SH. PAWAN KUMAR SINGLA (RP)	Sec 60(5)	11/4/2023	Counsel detail missing in Index, Please attach Court last order	Shubhamjain0027
425	6/4/2023	0710102070702022(No.of Docs 2)	0710102070702022/4	INTERLOCUTORY APPLICATION (I.B.C)/4197(ND)2022	INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LIMITED VS. ANUJ GAUR	19(2)	11/4/2023	Sign misisng in Pages 1 to 12 according to PDF	gauravnclt1
426	27-03-2023	0710102028362023(No.of Docs 0)	0710102028362023/1	INTERLOCUTORY APPLICATION (I.B.C)/1800(ND)2023	WAAREE ENERGIES LIMITED VSDARSHAN SINGH ANAND	Sec 60(5)	11/4/2023	Advocate address details in Affidavit mismatched with E-stamp	
427	6/4/2023	0710102106862022(No.of Docs 1)	0710102106862022/7	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama and Separately Filed	sssastry
428	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/55	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	11/4/2023	Advocate address details in Affidavit mismatched with E-stamp, Sign msising in Pages 2 to 14 according to PDF, True Copy sign msising in Pages 16 to 94 according to PDF, Page 31 according to PDF Not Clear,	

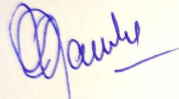
429	6/4/2023	0710102089232019(No.of Docs 3)	0710102089232019/3	COMPANY APPEAL(COMPANIES ACT)/523(ND)2019	AREVA FMCG INDIA PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (1)	11/4/2023	Pages 11,15 according to PDF in Hindi, True copy sign missing in Pages 9 to 235,262 to 294 according to PDF, Words are cutting in Page 32 according to PDF, Page 294 according to PDF Not Clear, Vakalatnama Not Clear at all, Place the Welfare and Court Fee stamp in Blank space in Vakalatnama	atuladv73@gmail.com
430	26-05-2022	0710102042042022(No.of Docs 0)	0710102042042022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/144(ND)2022	ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	True Copy sign msising in Pages 4 to 29 according to PDF	
431	8/11/2022	0710102092262022(No.of Docs 0)	0710102092262022/3	INTERLOCATORY APPLICATION (I.B.C)/45(ND)2023	MAYA GUPTA RESOLUTION PROFESSIONAL VSR SANDESH INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions- IBC	11/4/2023	Index missing, Welfare Fee stamp msising in Vakalatnama	
432	10/4/2023	0710102024712023(No.of Docs 2)	0710102024712023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/103(ND)2023	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	Advocate address details in Affidavit mismatching with E-stamp	18752014
433	6/4/2023	0710102075062022(No.of Docs 2)	0710102075062022/7	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	11/4/2023	Need to File in IA	Locus@123
434	10/4/2023	0710200400792013(No.of Docs 2)	0710200400792013/5	COMPANY PETITION (COMPANIES ACT)/142(ND)2013	MR S.K. HINDLESS VS M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	11/4/2023	Main Case Missing in PDF	lawjpv
435	10/4/2023	0710102052592019(No.of Docs 2)	0710102052592019/14	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	11/4/2023	Index missing	D49642022
436	25-03-2023	0710102028232023(No.of Docs 0)	0710102028232023/1	INTERLOCUTORY APPLICATION (I.B.C)/1735(ND)2023	SUNEET GUPTA VS. VIKAS GARG LIQUIDATOR	Sec 60(5)	11/4/2023	Page 149 according to PDF Not Clear,	
437	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavit mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
438	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
439	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavit mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
440	10/4/2023	0710102047322022(No.of Docs 2)	0710102047322022/7	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	11/4/2023	Incomplete Counsel detail msising in Index, Advocate address details in Affidavit mismatched with E-stamp	vlocconsultant
441	17-02-2023	0710102017202023(No.of Docs 0)	0710102017202023/1	INTERLOCUTORY APPLICATION (I.B.C)/1276(ND)2023	HDFC BANK LIMITED VS. PARVEEN KUMAR ADLAKHA & ANR	Sec 60(5)	11/4/2023	Page numbers msising in Index and also pagination msising in Reply document	

442	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1lb@gmail.com
443	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1lb@gmail.com
444	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
445	11/4/2023	0710102032222022(No.of Docs 2)	0710102032222022/54	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	11/4/2023	Sign msising in Pages 1 to 13 according to PDF, E-stamp and Affidavit missing	centrik
446	15-02-2023	0710102016262023(No.of Docs 0)	0710102016262023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/106(ND)2023	SAVITA RANI PAHWA VS. PAHWA APARTMENTS PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	Pagination msising in Vakalatnama	
447	10/4/2023	0710102086552020(No.of Docs 1)	0710102086552020/2	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2020	ASHWANI KUMAR MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	11/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
448	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
449	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
450	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
451	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
452	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL
453	11/11/2022	0710102093552022(No.of Docs 0)	0710102093552022/1	INTERLOCUTORY APPLICATION (I.B.C)/5620(ND)2022	M/S RMY INDUSTRIES LLP VSAPPLE INDUSTRIES LIMITED	Sec 60(5)	10/4/2023	Pagination Wrong in PDF According your Index	
454	11/11/2022	0710102093552022(No.of Docs 0)	0710102093552022/1	INTERLOCUTORY APPLICATION (I.B.C)/5620(ND)2022	M/S RMY INDUSTRIES LLP VSAPPLE INDUSTRIES LIMITED	Sec 60(5)	10/4/2023	Pagination Wrong in PDF According your Index	
455	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL
456	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08

457	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
458	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
459	15-12-2022	0710102103192022(No.of Docs 0)	0710102103192022/16	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2023	Ticket Not Allowed Mid on Vakalatnama	
460	15-12-2022	0710102103192022(No.of Docs 0)	0710102103192022/16	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2023	Ticket Not Allowed Mid on Vakalatnama	
461	15-12-2022	0710102103192022(No.of Docs 0)	0710102103192022/16	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2023	Ticket Not Allowed Mid on Vakalatnama	
462	7/4/2023	0710102037052022(No.of Docs 1)	0710102037052022/1	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2022	ALOK KUMAR AGARWAL VS. ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2023	Address Mismatch in Affidavit	1/27/Nain
463	15-12-2022	0710102103192022(No.of Docs 0)	0710102103192022/16	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2023	Ticket Not Allowed Mid on Vakalatnama	
464	7/4/2023	0710102024792023(No.of Docs 1)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	10/4/2023	Address Mismatch in Affidavit	Shashank@07
465	9/4/2023	0710102093562022(No.of Docs 2)	0710102093562022/3	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	10/4/2023	Counsel Detail Incomplete After Index and Last Page and Need to Applicant Sign on Every Pages in Written Submission	APA
466	7/4/2023	0710102406212018(No.of Docs 1)	0710102406212018/15	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	10/4/2023	Page No. 3-14 True Copy Sign Missing in Annexures	Ashishlu
467	8/4/2023	0710102028412023(No.of Docs 2)	0710102028412023/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	10/4/2023	Incomplete Documents and Please Document Upload Once Again	cshema09
468	6/4/2023	0710102056052022(No.of Docs 2)	0710102056052022/2	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2022	VIKAS CHOPRA VS. M/S VHV BEVERAGES PRIVATE LIMITED	Sec 60(5)	10/4/2023	Counsel detail missing in Page 19 according to PDF, Advocate address details in Affidavit mismatched with Stamp paper	Vivekpathak
469	8/4/2023	0710102031062023(No.of Docs 1)	0710102031062023/1	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	10/4/2023	Index Missing and 25 Rs. Welfare Fess Missing in Vakalatnama and Page No. Missing in PDF	prashantkatara
470	11/11/2022	0710102093552022(No.of Docs 0)	0710102093552022/1	INTERLOCUTORY APPLICATION (I.B.C)/5620(ND)2022	M/S RMY INDUSTRIES LLP VSAPPLE INDUSTRIES LIMITED	Sec 60(5)	10/4/2023	Pagination Wrong in PDF According your Index	
471	11/11/2022	0710102093552022(No.of Docs 0)	0710102093552022/1	INTERLOCUTORY APPLICATION (I.B.C)/5620(ND)2022	M/S RMY INDUSTRIES LLP VSAPPLE INDUSTRIES LIMITED	Sec 60(5)	10/4/2023	Pagination Wrong in PDF According your Index	
472	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROHA08
473	7/4/2023	0710200401652016(No.of Docs 2)	0710200401652016/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	10/4/2023	Order Not Open Please upload Once Again	rohanchawla
474	6/4/2023	0710200401122016(No.of Docs 2)	0710200401122016/11	COMPANY PETITION (COMPANIES ACT)/34(ND)2016	LEENA MEHTA VS M/S GANGOTRI CONSTRUCTIONS PRIVATE LIMITED & ORS	Application under any other provisions	10/4/2023	Please attach Court last order	Ashutosh Gupta



475	1/8/2013	0710200400732013(No.of Docs 0)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	10/4/2023	Volume- 1 Missing	
476	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 47,48 according to PDF Not Clear	MANISHASAROA08
477	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCIVE LEGAL
478	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCIVE LEGAL
479	7/4/2023	0710102003222023(No.of Docs 1)	0710102003222023/1	COMPANY PETITION IB (IBC)/83(ND)2023	GURMEET KAUR MAKAN	Section 94(1)	10/4/2023	Applicant Name Wrong in Affidavit	kapoorandcompany

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
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